

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 31554/2021

(Arising out of impugned final judgment and order dated 13-07-2018 in CRLA No. 2896/1983 passed by the High Court of Judicature at Allahabad)

RAKESH

Petitioner

VERSUS

STATE OF UTTAR PRADESH

Respondent

(FOR ADMISSION and I.R. and IA No.11960/2022-FOR CONDONATION OF DELAY IN FILING and IA No.11962/2022-FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 07-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Harinder Mohan Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(SHRADDHA MISHRA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER